

In the National Company Law Tribunal, Jaipur

CP No. 01 (ND)/2009

TA No. 04/2018

UNDER SECTION 397/398 OF IBC

In the matter of:

Jean Lavabre Dominique

..... Applicant/Petitioners

VS.

Voyer Hotel and Motels Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 13.09.2018

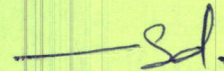
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Anurag Bhatt, Adv.

For Respondent(s) : None appeared

ORDER

Post the matter on 11.10.2018.



**(R. Varadharajan)
Member (Judicial)**